

regard to primary and secondary education accepted by the erstwhile Government have been incorporated in the National Policy Resolution on Education. The relevant provisions of this Resolution are under various stages of implementation by the Central and State Governments.

(b) More important of the positive results are the following:

The enrolment ratios of children in primary and middle classes have increased from 78.1 and 33.5 per cent respectively in 1968-69 to 87 and 39 per cent respectively for the children in the age groups 6-11 and 11-14. Primary education has been made free in schools run by Government and local bodies in all States of the country. It is also free in middle schools in all States except for boys in Orissa, Uttar Pradesh and West Bengal. Various measures such as provision of mid-day meals, supply of free uniforms, stationery and equipment to poorer sections of population have been adopted by States to attract students to schools and to retain them. Academic reforms such as multiple entry, better evaluation procedures, revision of curriculum with emphasis on teaching based on environment have also been advocated in this regard. The States have taken measures to improve the status and emoluments of teachers and to confer upon them adequate and satisfactory service conditions. The teacher education programmes are constantly reviewed to improve their content and quality. Regional languages have been adopted as the medium of instruction upto secondary stage and the three-language formula with local modifications have been accepted for implementation in all the States. The syllabus has been revised and the curricula have been improved in their content. The teaching of work experience, science and mathematics on a compulsory basis have been advocated. Rural talent scholarships have been introduced to promote

equalisation of educational opportunities.

(c) The Government are preparing a time bound plan for universalisation of elementary education with the objective of fulfilling the Directive Principle.

**Increase in prices of houses by D.D.A.**

1006. SHRI BIJOY KUMAR MONDAL: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether the previous authorities of the DDA had enhanced the prices of houses exorbitantly; and

(b) the steps being taken to bring down the prices on no profit no loss basis?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) and (b): It is true that an element of surcharge was added in some cases. The pricing policy is, however, under review.

**Charges against Registrar, Regional Engineering College, Durgapur**

1007. SHRIMATI BIBHA GHOSH GOSWAMI: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether there is a police case against the Registrar Regional Engineering College, Durgapur on the charge of defalcation of college funds but still he is performing his duties in the college; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) Yes, Sir.

(b) The Board of Governors are being requested to consider the matter and take appropriate action.